

WINDING UP OF THE DEPARTMENT OF TOURISM

59. SHRI A. D. MANI :

SHRI SIVARAM JAIPURIA :

SHRI K. C. PANDA :

SHRI SUNDAR MANI PATEL :

SHRI K. CHANDRASEKHARAN

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether he stated in Delhi on May 28, 1970 that he wants to wind up the Department of Tourism and hand over its functions to a National Tourist Authority in 1971;

(b) if so, what are the details of the proposal; and

(c) what will be the set-up and the functions of the proposed Authority?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c) The question of establishing a National Tourist Board or Authority which will deal with various aspects of tourism promotion and ensure close co-ordination between the commercial and other activities in this field is being carefully considered in all its aspects.

TRAINING TO R.S.S. VOLUNTEERS IN THE USE OF WEAPONS

60. SHRI M. V. BHADRAM :

SHRI KRISHAN KANT :

SHRI AJJUN ARORA :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the fact that during the past several years Rashtriya Swayam Sevak Sangh had been regularly training its volunteers in different parts of the country in the use of lathi, knife and other weapons; and

(b) if so, whether Government propose to take any action to ban such para-military training organised by the R.S.S.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir.

(b) The District Magistrate of Delhi has on June 26, 1970 issued an order under section 144, Cr. P.C. prohibiting *inter alia* for a period of two months the holding of physical drills, whether with or without lathis or any other weapons or any object resembling any weapon in any public place or in any place where the members of the public have a right of access. It will be for authorities authorised under law to issue such orders to consider the need for such orders in other parts of the country. The question of enacting legislation to deal with organisations which hold drills, training etc. on the pattern of the armed forces, is under consideration of the Central Government.

KEEPING OF RARE MANUSCRIPTS IN GUNNY BAGS AT VARANASI

61. SHRI LOKANATH MISRA :

SHRI K. C. PANDA :

SHRI S. S. MARISWAMY :

SHRI SUNDAR MANI PATEL :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the attention of the Government of India has been drawn to a report in the Hindustan Times of 3rd May, 1970 that some of the rare manuscripts were kept in gunny bags belonging to Kashi Nagri Parcharni Sabha at Varanasi; and

(b) if so, whether the Government of India have taken any action to save these rare manuscripts; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) The Nagri Parcharni Sabha Varanasi has been requested to indicate the nature and the extent of assistance they need for the proper preservation of these manuscripts. Their proposals are awaited.

HOLDING OF THE JOINT ENTRANCE EXAMINATION OF THE INSTITUTES OF TECHNOLOGY IN HINDI

62. SHRI R. P. KHAITAN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to